GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO.165 ANSWERED ON 10TH DECEMBER, 2015

CONSTRUCTION OF NATIONAL HIGHWAYS

*165. DR. K. GOPAL: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the National Highways (NHs) constructed/being constructed under various modes during each of the last three years and the current year along with the expenditure incurred thereon;
- (b) the details of NHs stalled for lack of funds, State-wise;
- (c) whether the average pace at which construction is taking place is insufficient to meet the present day requirement of the road network in the country and if so, the details thereof; and
- (d) the steps being taken to speed up the road projects including pumping of funds to end financial constraints?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 165 ANSWERED ON 10.12.2015 ASKED BY DR. K. GOPAL AND SHRI HARISHCHANDRA CHAVAN REGARDING CONSTRUCTION OF NATIONAL HIGHWAYS

(a) The National Highways (NHs) constructed/being constructed under various modes during each of the last three years and the current year along with the expenditure incurred thereon is as below:

ſ	Sl. No.	Year	Length completed in	Expenditure in Rs.
			km	Crore excluding PPP
ſ	1	2012-13	5732	19234.06
ſ	2	2013-14	4260	28090.09
ſ	3	2014-15	4410	26838.38
	4	2015-16	3480	25186.70

(b) There is no lack of funds. However, some projects are delayed/stalled due to inadequate liquidity of funds by contractors/concessionaires. The details are annexed.

(c) The average pace of construction is more than 16 km per day at present which is proposed to increase to 30 km per day to meet the requirement of the road network.

(d) The steps taken to speed up the road projects including pumping of funds to end financial constraints are as under :

- By way of granting permission of 100% equity divestment after two years of completion of the projects with the condition to invest such divested amount in their other incomplete NHAI's projects awarded on PPP model.
- On the recommendations of NHAI, Government has accorded approval for one time infusion of funds by NHAI so that projects which are not able to reach completion due to lack of promoter equity and / or bank debt can be offered such funding so that the project can get completed and start earning toll revenue in respect of projects awarded on PPP model. This is applicable to both BOT(Toll) and BOT (Annuity) projects.
- On the recommendations of NHAI, Reserve Bank of India has directed the Financial Institutions to consider loans to Highway projects as secured to the extent covered by termination payment provisions in respect of projects awarded on PPP model.
- Permitted deferment of premium / revenue share in respect of 20 NHs projects awarded on PPP model for their speedy completion.
- Extension of the scheduled completion date for the delays not attributable to the concessionaire in both BOT (Toll) and BOT (Annuity) projects to facilitate/revival of such projects., etc.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 165 ANSWERED ON 10.12.2015 ASKED BY DR. K. GOPAL AND SHRI HARISHCHANDRA CHAVAN REGARDING CONSTRUCTION OF NATIONAL HIGHWAYS

The details of NHs stalled exclusively for inadequate liquidity of funds

S. No	Name of the project	NH No.	State	Mode of Implemen tation	Length (Kms.)	TPC(Cr)
1	2	3		4	5	6
1	4 laning of Cuddapah –Mydukur- Kurnool in the state of Andhra Pradesh	18	Andhra Pradesh	BOT(Toll)	188.752	1585
2	Four laning of Patna- Muzaffarpur section	77	Bihar	BOT/Annuity	63	671.7
3	Four laning of Chappra-Hajipur section	19	Bihar	BOT/Annuity	66.74	575
4	Two laning with paved shoulder of Motihari-Raxaul section	28A	Bihar	BOT (Toll)	68.79	375.09
5	Six laning of Varanasi - Aurangabad Section	2	Bihar	BOT (Toll)	192.4	2848
6	Orissa – Chattisgarh Boarder – Aurang section	6	Chhatisgarh	BOT TOLL	150.4	1232
7	Quazigund – Banihal (Tunnel project)	1A	Jammu & Kashmir	DBFOT (Annuity)	15.35	1987
8	Srinagar – Banihal	1A	Jammu & Kashmir	DBFOT (Annuity)	67.76	1100.7
9	Ranchi – Rargaon – Jamshedpur(Mahulia)	33	Jharkhand	BOT TOLL	163.5	1479
10	4-laning of Kundapur Suratkal & Mangalore – Kerala Border section of NH-17 from km 283/300 to km. 358/080	66	Karnataka	ВОТ	90.08	804.15
11	Vadakkancherry – Thrissur section	47	Kerala	BOT TOLL	28.355	617
12	Gwalior - Shivpuri	3	Madhya Pradesh	BOT TOLL	125.3	1055
13	Indore – Jhabua – Gujarat / M.P.	59	Madhya Pradesh	BOT TOLL	155.15	1175
14	Pune-Satara section of NH-4 from km.725+000 to km.865+350	4	Maharastra	DBFOT	140.35	1724.55
15	Khed Sinnar section of NH-50 from km 42+000 to km 177+000	50	Maharastra	DBFOT	137.946	1348.20
16	Panvel-Indapur section of NH-17 (NH-66) from km. 0.00 to km. 84.00	66	Maharastra	BOT TOLL Mode	84	942.69
17	Panikholi - Rimoli	215	Orrissa	BOT	163	1410
18	Rimoli – Roxy – Rajamunda	215	Orrissa	BOT	96	586
19	Ludhiana-Talwandi Section	95	Punjab and Haryana	ВОТ	78	479
20	Panipat-Jalandhar Section	1	Punjab and	BOT	291.1	2747.5

			Haryana			
21	Delhi / Haryana Border to Rohtak	10	Punjab and Haryana	ВОТ	63.49	486
22	Gurgaon – Kotputli – Jaipur	8	Rajasthan	BOT TOLL	225.6	1896.25
23	Walajahpet –Ponamalle	46	Tamilnadu	BOT TOLL	93	1288
24	Chennai-Tada	5	Tamilnadu	BOT TOLL	43.4	418.75
25	New Four Lane Elevated Road from Chennai Port to Maduravoyal (NH-4) in the state of TamilNadu under NHDP Phase – VII on BOT (Toll) Basis.	4	Tamilnadu	BOT Toll	19.00 km.17.50 km. (Elevated length)1.50 km. (At grade length)	1815.00
26	NH-24B Raebareily-Allahabad Section	24B	Uttar Pradesh	BOT TOll	105.9	291.36
27	4-Lanning of Bareilly-Sitapur Section of NH-24	24	Uttar Pradesh	BOT TOII	151.2	1046
28	Six Lanning of Delhi-Agra Section of NH- 2 from km.20.500 to km.200 in the State of Haryana & Uttar Pradesh on DBFOT basis	2	Uttar Pradesh	BOT TOII	179.5	1922.28
29	Muzaffarnagar-Haridwar Section of NH-58 (from km. 131.000 to km. 211.00) in the State of UP & Uttrakhand	58	Uttarakhand	BOT(Toll)	80	754
30	Haridwar Dehradun	58	Uttarakhand	BOT/Annuity	39	478
31	Barasat-Krishnagar (Annuity)	34	West Bengal	BOT (Annuity)	84	867
32	Krishnagar-Berahampore	34	West Bengal	BOT (Annuity)	78	702.16
33	Faraka-Raiganj	34	West Bengal	BOT(Toll)	103	1078.84
34	34 Raiganj-Dalkola		West Bengal	BOT(Toll)	50	580.43
